

IN THE HIGH COURT OF KERALA AT ERNAKULAM

PRESENT

THE HONOURABLE MR. JUSTICE BECHU KURIAN THOMAS

TUESDAY, THE 28TH DAY OF APRIL, 2020/8TH VAISAKHA, 1942

W.P. (C) TMP NO.168 OF 2020

PETITIONER:

P. D. SUNIL KUMAR
AGED 52, S/O DAMODARAN,
DOOR NO. 35/466, PATTARUMADAN HOUSE,
YMJ ROAD, MAMANGALAM,
KOCHI, PIN - 682 025

BY ADVS. SRI. P.G. JAYASHANKAR,
SMT.P.K. RESHMA (KALARICKAL),
SMT.REVATHY P. MANOHARAN,
SRI.STEFIN THOMAS,
SMT.AMRITHA SUBIN
SRI.SANIN V.U.

RESPONDENTS:

1. STATE OF KERALA,
REPRESENTED BY ITS ADDITIONAL CHIEF SECRETARY,
HOME DEPARTMENT, GOVERNMENT SECRETARIAT,
THIRUVANANTHAPURAM, KERALA -695001.
2. STATE POLICE CHIEF AND THE DIRECTOR GENERAL OF
POLICE,
POLICE HEAD QUARTERS VAZHUTHACAUD,
THIRUVANANTHAPURAM, KERALA- 695 010.
3. DISTRICT COLLECTOR,
ERNAKULAM, COLLECTORATE, KAKKANAD,
ERNAKULAM - 682 030
4. DISTRICT POLICE CHIEF,
ERNAKULAM, ABDUL KALAM MARG, MARINE DRIVE,
ERNAKULAM - 682 011
5. DISTRICT COLLECTOR,
KOZHIKODE, COLLECTORATE, CIVIL STATION P.O.,
KOZHIKODE - 673 020

6. DISTRICT POLICE CHIEF,
KOZHIKODE, PALAYAM,
KOZHIKODE - 673 004

THIS WRIT PETITION (CIVIL) TMP HAVING COME UP FOR ADMISSION ON 28.4.2020, THE COURT ON THE SAME DAY DELIVERED THE FOLLOWING:

BECHU KURIAN THOMAS

W.P (C) TMP No.168 of 2020

Dated this the 28th day of April, 2020

ORDER

Post on 05.05.2020.

**BECHU KURIAN THOMAS
JUDGE**

bng

APPENDIX

- EXHIBIT P1: - A TRUE COPY OF THE PETITIONER'S DAUGHTER'S COLLEGE ID CARD.
- EXHIBIT P2: - A TRUE COPY OF THE PETITIONER'S SON'S ADMISSION TICKET TO HIGHER SECONDARY EXAMINATION.
- EXHIBIT P3: - A TRUE COPY OF PETITIONER'S WIFE'S DISCHARGE SUMMARY ISSUED BY AMIRTHA HOSPITAL.
- EXHIBIT P4: - A TRUE COPY OF THE SCREENSHOT OF APPLICATION DATED 20.04.2020 SUBMITTED BY THE PETITIONER IN THE ONLINE PORTAL
- EXHIBIT P5: - A TRUE COPY OF THE SCREENSHOT OF THE MESSAGE REJECTING THE EXT P4 APPLICATION

RESPONDENT'S/S' EXHIBITS:

NIL

VPS

/TRUE COPY/
PS TO JUDGE